

28.1.08

Hon Mr K.S. Menon, AM

None for the applicant. Sri D.P. Singh  
learned counsel for the respondents has sent  
'illness' slip.

List for hearing on 29.2.08.

  
AM

me

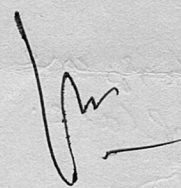
0A401/03

1-2-08

Hon'ble Mr. Justice Khanna, U.C.

List returned, non appears for  
the applicant. Sri D.P. Singh counsel for  
the respondents.

The U.A. is dismissed in default  
for non-attendance.

  
U.C.

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**REGISTRAR**

29.02.08  
List O.A./C.C.P./R.A.  
before Hon'ble Bench for  
Adm./F.O./F.H. On  
01.04.08

